

major illicit drug producing and/or drug transit countries. It has listed 20 countries including India in this category.

(c) The Government has taken a number of steps to curb illegal production of opium poppy in the country. These include:-

- (i) Carrying out of satellite/ground survey to detect illicit cultivation of opium poppy;
- (ii) Destruction of illicit opium poppy and prosecution of the offenders.
- (iii) Coordination between various drug law enforcement agencies to enhance the impact of drug law enforcement.
- (iv) Training law enforcement officials to upgrade their skills to combat drug trafficking.
- (v) A scheme of monetary rewards to informers and officers for information leading to seizures of narcotics drugs.
- (vi) Financial assistance being provided to eligible States for strengthening their anti-narcotic units.

**Acquisition and transfer of immovable property
outside the country**

3372. SHRI A. ELAVARASAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Central Government has asked the State Governments to be extra vigilant in matters of acquisition and transfer of immovable property in the country by a resident outside India and checking the eligibility under Foreign Exchange Management Act (FEMA) before registering a sale or purchase;

(b) if so, the response of State Governments thereto and the details thereof;

(c) whether Government will constitute a separate board to monitor such acquisition and transfer of immovable property by foreign nationals or resident outside India;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) and (b) Yes, Sir. Government of India has also issued a Press Release dated the 6th November, 2008 in this regard and the State Governments are taking appropriate action.

(c) to (e) There is no such proposal under the consideration of the Government of India.

Financing of States' plans

3373. SHRI P. RAJEEVE: Will the Minister of FINANCE be pleased to state the quantum of funds given to the State Governments for financing the States' plans in the years 2007-08 and 2008-09?